

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 285 OF 2015

APPEAL NO. 82 OF 2015

APPEAL NO. 136 OF 2015

APPEAL NO. 274 OF 2015

AND

APPEAL NO. 58 of 2016

Dated: 08th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Tata Power Delhi Distribution Ltd.

...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Alok Shankar
Ms. Anjani Kumar Singh
Mr. Divyanshu

Counsel for the Respondent(s)

:

Ms. Smriti Shah (in A.Nos. 285/15 &
58/16)
Mr. Prashant Bezboruah (in A.Nos.
82, 136, 27415)

ORDER

Learned counsel for Respondent No.1 is stated to be in some personal difficulty. Hence, the matter is adjourned to **05.04.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh